

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4235/2014

New Delhi this the 20th day of December, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Sh. Afzal Ali (aged about 33 years),
S/o Late Smt. Rahison,
Seeking compassionate appointment on account
Of whose death has occurred on 12.04.1996
The compassionate appointment is being sought
In Group 'C' or erstwhile Group 'D' post
Organisation of MES in the establishment
GE (MES) Roorkee
A Sub-Office of CWE Dehradun, under
E-inC's Branch AHQ, Ministry of Defence,
R/o Bhangeri, Mahawatpur Roorkee,
Distt. Haridwar.

Applicant

Versus

Union of India, through

1. The Secretary,
Ministry of Defence,
South Block, New Delhi-110001.

2. The Engineer-in-Chief,
E-in-C's Branch AHQ,
Kashmir House Rajaji Marg, New Delhi.

3. The Chief Engineer MES,
HQs Bareilly Zone
Sarvati Bhawan,
Station Road, Bareilly Cantt (UP).

4. The Commander Works Engineer
(CWE) (MES)
Dehradun.

5. The GE (MES)
Roorkee, Distt. Haridwar.

Respondents

(through Sh. M.S. Reen)

ORDER (ORAL)

None for the applicant. Even on the last date, the applicant was not present. It therefore appears that the applicant is no longer interested in pursuing this OA any further. Accordingly, the same is dismissed in default of appearance and non-prosecution.

**(Shekhar Agarwal)
Member (A)**

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